

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/1998/1575/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,
Member, MACT,
Dhubri.

Dated Guwahati, the 24th March, 2022.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT/ESSTT./DHU/02/2021-22/210 Dated 21.03.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 21.03.2022 along with station leave permission for the same period**, has been granted. Further, the District & Sessions Judge, Dhubri and in his absence the next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sdf

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87/1998/1576-1577 /A, dated , 24-03-2022

Copy to:

- 1.The District & Sessions Judge, Dhubri.
2. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)